

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 01/BB/ 2018		Admission	230-232	M/s Jupiter Capital Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B. Rajan	Petitioner	B. Rajan

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Heard the Counsel. Counsel for Petitioner requested the Tribunal to order notice to R.D/ROC/Deputy Commissioner of Income Tax Department and RBI. He also requested to order for publication in **The Hindu**, English Daily Bangalore Edition and in **Udaya Vani**, Kannada Daily news paper in Bangalore Edition. Accordingly, issue notice to the above authorities and further ordered for publication in **The Hindu**, English Daily Bangalore Edition and in **Udaya Vani**, Kannada Daily news paper in Bangalore Edition and the publication shall be 10 days before the date of hearing. Registry is hereby directed to prepare Notices on the above authorities. Petitioner Counsel is directed to collect the said notices from the registry and to serve it on the above authorities and to file proof of service in the registry and the date of hearing is fixed to **26/02/2018**.


Member (T)


Member (J)